THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS DEPARTMENT OF PERSONNEL AND ADMINISTRATOR REFORMES AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) (a) to (c): Government are aware of the allegations of involvement of foreign agencies in some of the agitations in the country, but have no specific information to corroborate the allegations. Utmost vigilance is being maintained.

Demand for Explosives by Coal Industry in Fifth Plan

2978. SHRI DHAMANKAR: Will the Minister of ENERGY be pleased to state:

(a) whether any survey has been undertaken to assess the demand for explosives by the Coal Industry during the Fifth Plan;

(b) if so, what would be the demand by the end of Fifth Plan as compared to the present level; and

(c) what steps are proposed to be taken/have been taken to identify bottle-necks and find remedial measures expeditiously for effective implementation of the Schemes and programmes of maximising the production, by procuring necessary plant and machinery for the purpose, where necessary?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) (a) and (b): Yes, Sir. The present demand for explosives by the Coal Industry is of the order of 15,000 tonnes which is expected to go up to 35,000 tonnes by the end of Fifth Plan. These estimates are, however, under review.

(c) In order to meet the immediate requirements in the next 2 years, the existing capacities of explosive plants in the private sector have been increased. Imports of raw material have been permitted, wherever necessary to meet the increased production programme. As per the long term measures Government propose to set up two explosive plants in public sector. Investment decision in respect of these is likely to be taken soon.

प्रतिनियुक्ति पर केन्द्रीय सेवाओं में आये अधिकारियों को खपाने के लिये समिति

2979. **श्री ओंकार लाल बेरवा :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रतिनियुक्ति पर केन्द्रीय सेवाओं में आये अधिकारियों को खपाने संबंधी समिति केन्द्रीय गुप्तवार्ता विभाग में प्रतिवर्ष ऐसे मामलों का पुनर्विलोकन करती है;

(ख) क्या गत दो वर्षों मे समिति ने इस प्रकार की कोई बैठक आयोजित की और न ही किसी को खपाया; और

(ग) प्रतिनियुक्ति पर आये अधिकारियों को खपाने के बारे मे सरकार का प्रति वर्ष क्या कार्यवाही करने का प्रस्ताव है ?

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन) : (क) और (ख) जी, नही, श्रीमान् । विभागीय जांच समिति की बैठक प्रतिनियुक्ति पर आए हुए अधिकारियों को विभिन्न श्रेणियों मे खपाने के मामलों का पुर्नविलोकन करने हेतु तभी होता है जब रिक्तियां उपलब्ध होती हैं और आसूचना विभाग में पांच वर्ष की सेवा वाले प्रतिनियुक्त अधिकारी पर्याप्त संख्या में सेवा में खपाये जाने के लिये अपनी इच्छा व्यक्त करते हैं । 1973 में हुई बैठकों के परिणामस्वरूप खपाने के लिये 247 व्यक्तियों के मामलों में कार्यवाही की जा रही है ।

(ग) प्रश्न नहीं उठता ।